RAJYA SABHA

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRSS (SHRI I. D. SWAMI): (a) and (b)The Chief Minister, Uttar Pradesh has issued a press statement on 29.1.2000 that construction of Ram Temple at Ayodhya cannot be started till a final decision to this effect is taken by the court or the issue is amicably by the parties concerned.

Central Coordination Committee

† 687. SHRI VED PRAKASH P. GOYAL: DR. GOPALRAO VITHALRAO PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a Central Coordination Committee has been constituted under the chairmanship of the Home Minister to deal with the problem of naxalism;
- (b) if so, whether its regular sittings are not going-on nor the decisions taken in its earlier sittings are being implemented;
- (c) whether this committee had assured the States to provide, essential resources to deal with the problem of naxalism; if so, what concrete action has been taken in this regard; and
 - (d) Government's attitude towards the above problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) The Central Government has set up a Coordination Centre, headed by the Union Home Secretary with Chief Secretaries and Directors General of Police of the States affected by left wing extremism, as its members, to review the steps taken by the States to check the left wing extremist activities, monitor the plan of action in respect of each State and to make recommendations, both on development and security aspects of the problem.

(b)The coordination Centre has so far met on five occasions deliberating threadbare on all connected sensitive and relevant issues. Several important decisions such as providing financial support for combating left wing extremist activities, construction/improvement of identified critical roads, preparation of plans for development of affected areas to tackle the problem in a holistic manner, sharing of intelligence inputs on constant basis, providing help of

[†]Original notice of the question was received in Hindi.

Para Military Forces on need basis, etc. have also been taken and effectively followed-up.

(c) In order to asisst States to undertake more effective action. Government has implemented a Scheme for reimbursement of Security Related Expenditure incurred by the States in tackling the problem of left wing extremism, covering the period from 1.4.1996 to 31.3.2001. So far under this Scheme, the following amounts have been released to the State Governments:—

Andhra Pradesh — Rs. 30.46 crores
Madhya Pradesh — Rs. 5 crores
Maharashtra — Rs. 1.95 crores
Orissa — Rs. 3.58 crores

(d) 'Public Order' and 'Police' being State subjects, it is for the concerned States to devise various measures and take concrete steps to tackle the problem of left wing extremism. Central Government has been regularly sensitizing the State Governments and concerned agencies regarding the activities of extremists. Intelligence is shared on continuous basis and support is provided by way of financial assistance under the SRE Scheme and the Scheme for Modernisation of State Police Forces and deployment of Central Para Military Forces.

Extortion by Criminals in Delhi

† 688. SHRI RAMA SHANKER KAUSHIK: PROF. RAM GOPAL YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of the extortion by the criminals in Delhi are on the extortion by the criminals in Delhi are on the rise and police/ police head consider it as a result of inefficacious law:
- (b) whether Government are considering to make it stringent by making amendments in present law;
 - (c) if so, the details thereof and if not, the reasons therefor; and
- (d) what are the plans of Government to check the incidents of extortion, pilferage and incessant killings in broad day light?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) A statement of month-wise figures of extortion cases from January, 1999 upto 15th February, 2000 is attached.

[†]Original notice of the question was received in Hindi.